

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:899
ANSWERED ON:29.11.2002
SAFEGUARDS FOR TRIBES
PRIYA RANJAN DASMUNSI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a delegation of De-Notified and Nomadic Tribals Rights Action Group had met the Prime Minister and submitted a Charter of Demands for giving Constitutional protection and privileges to Vimukta-Ghamantu Adivasis (Denotified/Ex Criminal Tribes) on the lines as given to Scheduled Castes and Scheduled Tribes in the Constitution;
- (b) if so, the other demands made by the Action Group; and
- (c) action taken by the Government to meet their demands?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUALORAM):

- (a) to (c) The information is being collected and will be laid on the Table of the House.